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കേരള സർക്കാർ  
GOVERNMENT OF KERALA

കേരള ഗസറ്റ്  
KERALA GAZETTE

ആധികാരികമായി പ്രസിദ്ധപ്പെടുത്തുന്നത്  
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Part III

Agricultural University

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GOVERNMENT OF KERALA  
2022



## NOTIFICATIONS

(1)

No. GA/G1/1689/2020(i).

1st February 2022.

**KAU-Election to the General Council under Section 10-Elected Members (4) of KAU Act (Act 33 of 1971) as amended by vide Act 16 of 2001-Election Notification.**

Whereas it is necessary to conduct election from the constituency of Students of the University to the General Council of the Kerala Agricultural University in accordance with the provisions in the KAU Act (Act 33 of 1971) as amended by vide Act 16 of 2001, it is hereby notified that an election will be held in the following constituency as per the provisions contained in Statutes SRO No. 678/74.

<i>Constituency</i>	<i>No. of members to be elected</i>
Students of the University	2 (Two)

Only those whose names have been included in the electoral roll of the respective constituency as published by the University on 1-1-2022 and corrections issued on 1-2-2022 are eligible to take part in the election and vote thereof, provided that any person who ceases to be a member of the electoral body before the date of poll shall not be entitled to participate in the election.

Copies of the electoral rolls can be downloaded free of cost from the University website ([www.kau.in](http://www.kau.in)).

Every elector is at liberty to nominate a duly qualified person who is a member of the constituency concerned. Every nomination shall be in writing and shall be seconded in writing by another elector.

Nomination should be made in prescribed form, available for download from KAU website ([www.kau.in](http://www.kau.in))

The envelope containing nomination paper shall be superscribed "Nomination for election to the General Council from the Constituency of Students of the University".

**Programme for conduct of election**

Last date and time for receipt of Nominations—16-2-2022, 5 p.m.

Date and time of scrutiny of Nominations—17-2-2022, 11.30 a.m.

Date of publication of list of candidates validly nominated—17-2-2022, 5 p.m.

Last date and time for withdrawal of candidature—22-2-2022, 4 p.m.

Date of publication of final list of contesting candidates—22-2-2022.

Date and time of election—8-3-2022, 9 a.m. to 1 p.m.



(2)

No. GA/G1/9360/2020(i).

1st February 2022.

**KAU-Election to the Academic Council under Section 17(1) (j) of KAU Act  
(Act 33 of 1971) as amended by vide Act 6 of 1989-Election Notification.**

Whereas it is necessary to conduct election from the constituencies of Post Graduate Students and Research Students to the Academic Council of the Kerala Agricultural University in accordance with the provisions in the KAU Act (Act 33 of 1971) as amended by vide Act 6 of 1989, it is hereby notified that an election will be held in the following constituencies as per the provisions contained in Statues SRO No. 678/74.

<i>Constituency</i>	<i>No. of members to be elected</i>
Post Graduate Students of the University	2 (Two)
Research Students of the University	1 (One)

Only those whose names have been included in the electoral roll of the respective constituency as published by the University on 1-1-2022 and corrections issued on 1-2-2022 are eligible to take part in the election and vote thereof, provided that any person who ceases to be a member of the electoral body before the date of poll shall not be entitled to participate in the election.

Copies of the electoral rolls can be downloaded free of cost from the University website ([www.kau.in](http://www.kau.in)).

Every elector is at liberty to nominate a duly qualified person who is a member of the constituency concerned. Every nomination shall be in writing and shall be seconded in writing by another elector.

Nomination should be made in prescribed form, available for download from KAU website ([www.kau.in](http://www.kau.in))

The envelope containing nomination paper shall be superscribed "Nomination for election to the Academic Council from the Constituency of ....."

**Programme for conduct of election**

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(Sd.)

*Returning Officer & Registrar.*

